

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.05.2019

PRESENT: 1. Hon'ble Member (J) **Shri Rajeswara Rao Vittanala**

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For hearing before admission	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructures Pvt Ltd	Shri Sampanth Kumar T k Advocate

ADVOCATE FOR PETITIONER/s:

Perikal. K. Arjun  
9341240037



ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Shri Perikal K. Arjun, learned Counsel for the Petitioner. None appeared for the Respondent, even though on several occasions the matter is adjourned.

Post the case for orders on 09.05.2019.

  
Member (J)

Krishna

**Verified**

**Court Officer**